Through Fax

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(J.H.C. Sch. 1-7)	☎: Office - 0651-2481449_ Fax No 0651 - 2481116
From: Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.	File No. XXII(5)/1/2014-15-16-17/Apptt. Letter No/Apptt. Dated:
To, The Principal District & Sessions Judge, Dhanbad.	
Sub: - Information regarding duration of Course on Crime reduced to 2 working days and it will now be organized to 16 February, 2018 at LNJN, National Institute of Crimi	on 12 and 13 February, 2018 instead of 12
Sir,	
In continuation to this Court's letter under memo no. 513	36/Apptt. dated 27.11.2017, I am directed to inform that
due to Administrative reasons duration of Course on Crime a	gainst Senior Citizens which has been reduced to 2
working days and it will now be organized on 12 and 13 February, 2018 instead of 12 to 16 February, 2018 at LNJN,	
National Institute of Criminology & Forensic Science, Delhi for which Court had been pleased to nominate Ms Sangita,	
Addl. Civil Judge (Jr. Div.), Dhanbad (As main) and Sri Kaml	
reserve). Acceptance for Course will be issued by 12th January, 2	
You are, therefore, requested to inform the Officers cond	
	Yours faithfully, Sd/- R.K.Vaish Registrar (Administration)
Memo No/ Apptt. Copy forwarded to the Director, Judicial Academy Jha Principal District & Sessions Judge, Koderma for information an High Court of Jharkhand, Ranchi for getting uploaded the letter of	id fleedidi / the C.F.C. i/c, e-Courts Project,

Registrar (Administration)